

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2826
ANSWERED ON:01.08.2002
TENDER AND AUCTION SYSTEM
PRABODH PANDA

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway is aware of the fact that rivalry among the bidders for getting supremacy over the tender and auction system causes serious breach of peace and incident of murder in the area of Railway Divisions;

(b) if so, the steps taken by the Rail authority to prevent such incidents;

(a) whether Rail Authority propose to black list those contractors who have records of committing anti-social activities; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) Sir, the Railways are aware that there is rivalry among the bidders like any other business but this rivalry and the auction system have not caused serious breach of peace and murder in the Railway Divisions. However, the following incidents have been brought to the notice of this Ministry.

1. In the year 2000, there was an incident of manhandling amongst the bidders at Pandu Stores Depot on 28.9.2000. In this connection officer incharge/ Jalukbari Police Station registered a case No.288/2000 U/S 353/506/34 IPC against two persons.

2. In the year 2001 on 19.9.2001 in the premises of the office of the DRM /Varanasi an unknown person fired 5 to 6 rounds in the air from his pistol to terrorise other bidders and fled away on a motor cycle. No casualty or loss to property was reported. A case vide Crime No.243/2001 U/S 506 IPC was registered at Police Station Siga.

(b) In areas vulnerable to such acts, the services of GRP/Civil Police are requisitioned for maintaining peace during opening of tenders/auction.

(c) & (d) There is a provision to black-list bidders who do not follow the procedure laid down by the Railways and are liable to be debarred from that particular auction.